

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

O.A.No.637/2016

Dated this Friday the 28th day of September, 2018

**Coram:Hon'ble Dr. Bhagwan Sahai, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Dt. (Mrs.) Tarannum Bano
(Ex.Assistant Professor (Hindi)),
National Defence Academy,
Khadakwasla, Pune-411 023.
(Res. at E-801, Asawari, Nanded City,
Sinhagad Road, Pune-411 041).
...Applicant.

(By Advocate Shri S. P. Saxena).

Versus

1. The Union of India, through
The Secretary, Ministry of Defence,
DHQ., P.O. New Delhi-110 011.
2. Director (Pers), Directorate of Pers
HQ. Integrated Defence Staff,
R.No.48, Kashmir House,
New Delhi-110 011.
3. The Commandant
National Defence Academy,
Khadakwasla, Pune-411 023.
4. Mrs. Bhavana Singh Shakya
Assistant Professor, N.D.A.,
Khadakwasla, Pune-411 023.
5. The Secretary,
U.P.S.C. Shajahan Road,
New Delhi-110 069.
... Respondents.

(By Advocate Shri A. M. Sethna).

O R D E R (O R A L)

Per : R. N. Singh, Member (Judicial)

Present.

Shri S. P. Saxena, learned counsel for the
applicants.

Shri Mohd. Navid Mulla, proxy counsel
holding for Shri A. M. Sethna, learned counsels for
Respondents.

At the outset, the learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted.

The OA is therefore dismissed as withdrawn. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.